

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 36**

**CP No. 220/2016**

**TP/81(CH)2017**

**IN THE MATTER OF:-**

M/s. D. P. Jagan and Sons

...Petitioner

Versus

M/s. Zander Engineers

...Respondent

**Under Section: 433(e)/433(f) of CA 1956**

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 22.05.2024.

Tanvi  
26.04.2024

Sd/-  
Court Officer